Written Answers to

11

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Drone trials for supply of essentials

1121. SHRI VAIKO:

SHRI K.R. SURESH REDDY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Director General of Civil Aviation (DGCA) has given approval for drone trials for supply of essentials in the remote areas;

(b) if so, the details of firms which have been given the approvals;

(c) the terms and conditions for operating drone in the country; and

(d) whether the air regulations and national safety were taken into consideration before giving the approval, if so, the details?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) No, Sir. No such approvals have been given by the Directorate General of Civil Aviation (DGCA).

(c) and (d) DGCA has issued Civil Aviation Requirements (CAR) Section 3, Series X, Part - I, titled as "Requirements for Operation of Civil Remotely Piloted Aircraft System (RPAS)" specifying conditions for compliance in respect of the operation of Civil RPAS, also known as drones, in the country. The CAR has been issued after extensive consultation with stakeholders including security agencies.

Self-reporting for fliers from China and Hong Kong

1122. DR. ANIL AGRAWAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has told the airlines operating direct flights from China and Hong Kong to start asking flyers with history of fever or cough to inform about their health status;

(b) whether flyers on these flights will need to fill up self-reporting forms before disembarkation making these declarations; and

(c) if so, the details thereof and what precautions have been taken by Government to prevent such disease?